

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.04.2022 (TUESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Transfer C.A. (AT) (Compt.) No. 01 of 2017 Compt. (Execution) Case (AT) No. 01/2018 (Old Compensation Application No. 02 of 2015)	Sai Wardha Power Ltd Vs. Coal India Ltd &Anr.	Bina Gupta	Pallavi S. Shroff

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 50 of 2022 (With Defects)	Institute of Gastro & Kidney Care Pvt. Ltd. Vs. Dr. Kedarnath Panda & Ors.	Neeraj K. Gupta	Manisha Chaudhary Naveen Dahiya-R1 to 3 Patit P.Bishwash-R4 to 15
3.	Competition App. (AT) No. 13 of 2022	JK Tyre and Industries Ltd. Vs. Competition Commission of India & Ors.	Rohan Arora	
4.	Competition App. (AT) No. 14 of 2022	Automotive Tyre Manufacturers Association Vs. Competition Commission of India & Ors.	G.R. Bhatia	
5.	Competition App. (AT) No. 15 of 2022	Arun Kumar Bajoria Vs. Competition Commission of India & Ors.	Rohan Arora	
6.	Competition App. (AT) No. 16 of 2022	Vikram Malhotra Vs. Competition Commission of India & Ors.	Rohan Arora	
7.	Competition App. (AT) No. 17 of 2022	MRF Ltd. Vs. Competition Commission of India & Ors.	Aditya Narain	

8.	Competition App. (AT) No. 18 of 2022	Rajiv Budhreja Director General, Automotovie Tyre Manufacturers Association Vs. Competition Commission of India & Ors.	G.R. Bhatia	
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For Admission (After Notice)

9.	I.A. No. 2651 of 2021 in Comp. App. (AT) (Ins) No. 1225 of 2019	Abhay Mehta Vs. Industrial X-Ray & Allied Radiographers Pvt. Ltd. & Ors.	Rohit Rathi	Abhinav Gupta-R1 Dhawal Deshpande-R2 Geeta Lundwani
10.	Comp. App. (AT) (Ins) No. 350 of 2020	Alok Sharma Vs. I P Construction Pvt. Ltd. Through Resolution Professional	Varsha Banerjee	Kunal Godhwani Pathik Choudhury
11.	Competition App. (AT) No. 05 of 2022	Ceat Ltd. Vs. Competition Commission of India & Ors.	Vivek Agarwal	Shama Nargis Venkataraman Arjun Srivastava-R1
12.	Competition App. (AT) No. 06 of 2022	Nitish Bajaj Vs Competition Commission of India & Ors. With	Vivek Agarwal	Shama Nargis Aakanksha Kaul Khushboo Mittal-R1 Manas Kumar-R3
13.	Competition App. (AT) No. 07 of 2022	Arnab Banerjee Vs. Competition Commission of India & Ors.	Vivek Agarwal	Shama Nargis Aakanksha Kaul Khushboo Mittal-R1 Manas Kumar-R3
14.	Competition App. (AT) No. 08 of 2022	Satish Sharma Vs. Competition Commission of India & Ors. With	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1
15.	Competition App. (AT) No. 09 of 2022	Neeraj Kanwar Vs. Competition Commission of India & Ors. With	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1
16.	Competition App. (AT) No. 10 of 2022	Apollo Tyres Ltd. Vs. Competition Commission of India & Ors.	Manas Kr. Chaudhuri	Shama Nargis Aakanksha Kaul Khushboo Mittal Kaustav-R1

For Hearing

17.	Comp. App. (AT) (Ins) No. 860 of 2020	Sri Ram Constructions a Sole of Proprietary of Sanjay Kumar Vs. MC Nally Bharat Engineering Company Ltd.	Deepak Dhingra	Kumar Anurag Singh Zain A Khan
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18.	Comp. App. (AT) (Ins) No. 966 of 2020	Mohammad Javed Sultan Vs. Emerald Minerals Exim Pvt. Ltd. & Ors. With	Kumud Shekhar	Ajay Gaggar-R1 Amar Nath Tiwari AN Tiwari-R2 Pratim Bayal-RP
19.	Comp. App. (AT) (Ins) No. 831 of 2021	Mohammad Javed Sultan Vs. Pratim Bayal RP, Emerald Mineral Exim Pvt. Ltd. & Ors.	Mitalee Jesthi	Ajay Gaggar-R1 A.N. Tiwari-R2 Pratim Bayal-RP
20.	Comp. App. (AT) (Ins) No. 991 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Uniworth Textiles Ltd.	Abhirup Das Gupta	Anindita Saha
21.	Comp. App. (AT) (Ins) No. 559 of 2021	Committee of Creditors Through Ashish Kumar Srivastava Vs. Sanjay Gupta With	Aditya Nayyar	Nipun Gautam-IRP
22.	Comp. App. (AT) (Ins) No. 653 of 2021	Sanjay Gupta Vs. Committee of Creditors, Through Ashish Kumar Srivastava	Nipun Gautam	Dhruv Gupta Aditya Nayyar
23.	Comp. App. (AT) (Ins) No. 612 of 2021	Rajesh Narang Vs. Durha Vitrak Pvt. Ltd. & Anr.	Rajat Bhardwaj	Sharad Tyagi Yukti Makan-R1, R2 Aishwarya Mohan Gahrana
24.	Comp. App. (AT) (Ins) No. 616 of 2021	Amit Wadhvani Vs. Global Advertisers & Anr.	Kush Chaturvedi	Girish Kedia Shivangi Kedia Mohit Chaudhary Amir Ariswala-R1
25.	Comp. App. (AT) No. 205 of 2020 & I.A. No. 2428 of 2021	Shri Shyam Haribhau Sapkal & Ors. Vs. The New Akot Cotton Ginning and Pressing Company Ltd. & Ors.	Gaurav Rana	S.K. Jain-R1-2 Hrshikesh Chitale V.K. Singh-R1 to R6 Yahya Batatawala-R1 & R2
26.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank & Ors.	KotlaHarshavardhan	SoumoPalit (R-1) Mahesh Kasana (R-2)

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1. Notice Board
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By order of Hon'ble Chairperson
-sd/-
Registrar